

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.3 – IA 307 of 2023
In
CP(IB) 586 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Noble Resources International Pvt Ltd
V/s
Sona Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nilesh P Udernani, Adv.
For the Respondent : Ms. Hirwa Dave, Adv.

ORDER

IA 307 of 2023

Application is filed by RP for amendment in CP(IB) 162 of 2022. Learned Counsel for the Resolution Professional appeared. Learned Counsel for the respondent Resolution Professional appeared. We direct applicant to serve copy of this application to respondent within 7 days and respondent to file reply within one-week.

List for further consideration on 21.04.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**